

DIVISION BENCH  
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/7(KB)2019  
IA(I.B.C)/1362(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | LVB RARC 038 TRUST<br>VS<br>GUJARAT METALLIC COAL & COKE LIMITED |
| UNDER SECTION    | IBC UNDER SEC 7  |

**Appearances (via video conferencing/physically)**

Ms. Nimisha Agarwal, Adv. : For Liquidator  
Mr. Sanjay Kumar Poddar, Liquidator

**ORDER**

1. Ld. Counsel for the liquidator present.
2. **IA(I.B.C)/1362(KB)2024**
  - i. This IA has been filed for taking on record Progress Report which is at page 25-59. This IA is accompanied by an affidavit at page 10.
  - ii. Progress Report is taken on record. IA is allowed and **disposed of**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)